

GOVERNMENT OF INDIA
MINISTRY OF COAL
LOK SABHA
UNSTARRED QUESTION No.4444
TO BE ANSWERED ON 30.03.2022

Production Target Fixed by Coal India Limited

4444. SHRI JANARDAN SINGH SIGRIWAL:

Will the Minister of COAL be pleased to state:

- (a) the details of targets fixed by Coal India Limited for production of coal during the current year;
- (b) whether the Government has made any assessment regarding production of coal for fulfilling the requirement of power sector;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps being taken by the Government to augment coal reserves in view of coal shortage being reported in coal run power plants across the country?

Answer

MINISTER OF PARLIAMENTARY AFFAIRS, COAL AND MINES
(SHRI PRALHAD JOSHI)

(a): The details of target of coal production fixed by Coal India Limited (CIL) during the current year i.e. 2021-22 is given below:-

Production target of CIL 2021-22	
Subsidiary	Target
Eastern Coalfields Ltd.	52.00
Bharat Coking Coal Ltd.	30.00
Central Coalfields Ltd.	74.00
Northern Coalfields Ltd.	119.00
Western Coalfields Ltd.	60.00
South Eastern Coalfields Ltd.	172.00
Mahanadi Coalfields Ltd.	163.00
North Eastern Coalfields	---
Total CIL	670.00

(b)&(c): During the year 2021-22, the assessment of coal requirement to power sector was 723.2 MT consisting of about 678 MT for the plants designed on domestic coal and about 45.2 MY for the plants designed on imported coal.

In 2021-22 (upto 28th Feb.2022), Coal India Limited (CIL) has dispatched 487.88MT to power sector, with a 22.6% growth over last year. Similarly, SCCL and captive coal blocks have dispatched 48.91MT and 74.65 MT coal to power sector (upto 28th Feb.2022) which is 36% and 40.8% more than the same period of last year.

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(d): In order to increase coal production, the focus of the Government is on accelerating domestic production of coal through allocation of more coal blocks, pursuing with State Government for assistance in land acquisition and coordinated efforts with Railways for movement of coal.

In addition, the following measures have been taken by the Government to meet the coal requirement in the country:

1. **Commercial Auction of coal on revenue share mechanism:** Auction of commercial mining on Revenue Sharing Mechanism was launched on 18.06.2020. Under this scheme, total of 2 tranches have been successfully completed. From these two tranches total of 28 coal mines have been successfully auctioned for which Vesting order have been signed for 27 coal mines.
2. **Allowed sale of excess coal production:** The Ministry of Coal has amended Mineral Concession Rules, 1960 with a view to allowing sale of coal or lignite, on payment of additional amount, by the lessee of a captive mine up to 50 percent of the total coal or lignite produced in a financial year, after meeting the requirement of the end use plant linked with the mine. Earlier this year, the Mines and Minerals (Development & Regulation) Act had been amended to this effect. This is applicable for both the private and public sector captive mines. With this amendment, the Government has paved the way for releasing of additional coal in the market by greater utilization of mining capacities of captive coal and lignite blocks, which were being only partly utilized owing to limited production of coal for meeting only their captive needs.
3. **Rolling auction:** In order to expedite the process for conducting auction and to carry out more rounds of auction in a year, a mechanism of rolling auctions of coal mines has been planned. Under this mechanism, upon completion of the electronic auction process of a tranche, the next tranche of auction would be launched for following mines:
 - i. Mines where no bid or only single bid was received in the previous tranche of auction (except for those mines where Ministry of Coal decides to go for second attempt of auction)
 - ii. New mines, if any, identified by Ministry of Coal.
In the current III tranche of commercial auction, total of 48 coal mines have been rolled over from the II tranche of mines.
4. **Single Window Clearance:** The Union government has launched Single Window Clearance portal on 11.01.2021 for the coal sector to speed up the operationalization of coal mines. It is an unified platform that facilitates grant of clearances and approvals required for starting a coal mine in India. Now, the complete process shall be facilitated through Single Window Clearance Portal, which will map not only the relevant application formats, but also process flow for grant of approvals or clearances.

5. Coal India Limited (CIL) has envisaged a coal production programme of one Billion Tonne from CIL mines. CIL has taken the following steps to achieve the target of augmentation of coal production capacity.
 - i. 15 Projects identified with a Capacity of about 160 MTPA (Million Tonnes per Annum) to be operated by Mine Developer cum Operator mode.
 - ii. Capacity addition through special dispensation in Environment Clearance under clause 7(ii) of Environmental Impact Assessment (EIA) 2006
 - iii. CIL has taken steps to upgrade the mechanized coal transportation and loading system under 'First Mile Connectivity' projects.
